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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 218/61(1)(b)/NCLT/AHM/2017

Coram:

Present: Hon'ble Ms. MANORAMA KUMARI MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

Name of the Company:

3B Blackbio Biotech India Ltd.

Section of the Companies Act:

Section 61(1)(b) of the Companies Act, 2013

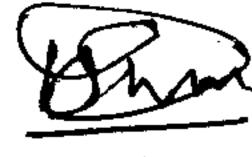
S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1.

1. DMANRAJ S. THARVE

PCS

3BBLACK BIO



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ORDER

Learned PCS Mr. Dhanraj Thakur present for Petitioner.

Learned PCS filed an affidavit for withdrawal of application filed under section 61(1)(b) of Companies Act, 2013 to withdraw the instant CP 218/2017.

Petitioner is allowed to withdraw the same.

Petition is disposed of as withdrawn. No order as to costs.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 15th day of December, 2017.